

Filing No. 8077/2020

Deepak Shastri @ Deepak kumar Shastri vs. The State of Jharkhand and ors.

Advocate's name – Mahesh Kumar Sinha

Defects:

2. Delayed days are 261 days. Limitation expired on 11.09.2019.

3. A/F of Rs. 40/- is wanting on trial Court judgment.

6 (b) Provision of law may be corrected.

9 (i) I.A. Regarding special leave u/s 378 (4) may be given.

9 (ii) Nature of case may be corrected at brown cover, P.Form, index page, page no. 1 and vakalatnama.

9 (iii) Name of petitioner at page no. 1 and vak differs from impugned order.

9 (iv) Limitation petitionis wanting.

9 (v) Typed copy of page nos. 14, 16 and 19 may be given with certified to be true.